

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.500/10

Thursday this the 22<sup>nd</sup> day of July 2010

**C O R A M :**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Jayalalitha P.V.,  
W/o.V.V.Rajan,  
GDSMP, CRPF Camp,  
Aravanchal, Payyannur.  
Residing at Rajapriya House,  
Aravanchal CRPF Camp,  
Payyannur – 670 353. ....Applicant

(By Advocate Mr.P.K.Ravi Sankar) •

**V e r s u s**

1. Union of India represented by its Secretary,  
Department of Post, New Delhi.
2. Post Master General,  
Northern Region, Kozhikode.
3. Superintendent of Post Offices,  
Kannur Division, Kannur – 670 001.
4. Sub Divisional Inspector of Post Offices,  
Payyannur Sub Division, Payyannur. ....Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

This application having been heard on 22<sup>nd</sup> July 2010 this Tribunal on the same day delivered the following :-

**O R D E R**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

The applicant has filed this OA seeking a direction to the respondents to redeploy her to the post of GDS BPM, Kankol with effect from 10.2.2010 after protecting her pay. In this regard she has made the Annexure A-3 and Annexure A-6 representations dated 20.1.2010 and



.2.

4.5.2010 respectively. Proxy counsel for the applicant, Shri.Gopakumar, has submitted that without considering the aforesaid representations the respondents are proposing to fill up the said vacancy from the open market.

2. In the above facts and circumstances of this case, we direct the 3<sup>rd</sup> respondent, namely, Superintendent of Post Offices, Kannur Division to consider the aforesaid two representations of the applicant and to take a judicious decision, under intimation to her, within a period of one month from the date of receipt of a copy of this order. Meanwhile, the respondents shall not fill up the said vacancy from the open market.

3. With the aforesaid direction this OA is disposed of. There shall be no order as to costs.

(Dated this the 22<sup>nd</sup> day of July 2010)

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

asp

  
**GEORGE PARACKEN**  
**JUDICIAL MEMBER**